

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 197 OF 2017 &
IA NO. 501 OF 2017 AND
APPEAL NO. 233 OF 2017 &
IA NOS. 578 OF 2017 & 292 OF 2018

Dated : 28th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 197 OF 2017 &
IA NO. 501 OF 2017

In the matter of:

Jodhpur Vidyut Vitran Nigam Limited

.... **Appellant(s)**

Vs.

Tirupati Fibers & Industries Ltd. & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Purti Marwaha Gupta for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

APPEAL NO. 233 OF 2017 &
IA NOS. 578 OF 2017 & 292 OF 2018

In the matter of:

Jodhpur Vidyut Vitran Nigam Limited

.... **Appellant(s)**

Vs.

Ultratech Cement Limited & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

ORDER

Re-list these matters for hearing on 20.04.2018, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

pr/vt

(Justice N.K. Patil)
Judicial Member